

ITEM NO.37

COURT NO.3

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 11823/2018

M/S. KISAN SAHAKARI CHINI MILLS LTD.

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX AND ANR.

Respondent(s)

Date : 29-07-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI  
[IN CHAMBERS]

For Appellant(s) Mr.Anant Mann,Adv.  
Ms. Kavita Jha, AOR

For Respondent(s) Mrs. Anil Katiyar, AOR  
Ms.Alka Agrawal,adv.

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the appellant submits that application has been filed by the appellant mentioning the justification as to why the court fee is not required in the matter.

Let the application be listed before the Court.

(SUSHMA KUMARI BAJAJ)  
SENIOR PERSONAL ASSISTANT

(SANTOSH KUMAR)  
BRANCH OFFICER